

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-5**  
New CA-545/2020  
in  
765/252/ND/2019

**IN THE MATTER OF:**

Vasu Crop Science Pvt.Ltd.& Others  
Vs.  
ROC. Delhi & Haryana.

....APPELLANT

...RESPONDENT

**SECTION**

U/s 252

**Order delivered on 18.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the OL :  
For the RD :  
For the Intervener :

**ORDER**

**CA No. 545 of 2020:-**

Counsel for the Applicant is present. Prayed for early hearing of **Appeal No. 765 of 2019.**

The Application is **allowed.**

In the meantime the counsel for the Applicant is directed to send a private notice to the RoC and Income-Tax Deptt. for filing report. The Registry is directed to list the **Appeal No. 765 of 2019** on 9th December 2020.

- Id -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Id -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)